

(Codes) Insurance Act, 1962. [Placed in Library. See No. LT-1158/63.]

- (b) The Emergency Risks (Factories) Insurance (Amendment) Scheme, 1963 published in Notification No. S.O. 886, dated the 30th March, 1963, under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962. [Placed in Library. See No. LT-1159/63.]
- (c) S.O. No. 887, dated the 30th March, 1963 under section 20 of the Emergency Risks (Factories) Insurance Act, 1962. [Placed in Library. See No. LT-1160/63.]
- (d) S.O. No. 888, dated the 30th March, 1963 under sub-section (2) of section 3 of the Emergency Risks (Goods) Insurance Act, 1962. [Placed in Library. See No. LT-1161/63.]

**Shri Ansar Harvani** (Bisauli): Yesterday the hon. Finance Minister said he would place a personal letter written to him by me on the Table of the House. Since I have been very much misrepresented by the monopolist press, I would request....

**Mr. Speaker:** Order, order. He can write to me. That is the answer I have given to Mr. Hem Barua also.

## ESTIMATES COMMITTEE

### THIRTY-FIRST REPORT

**Shri Dasappa** (Bangalore): I beg to present the Thirty-first Report of the Estimates Committee on action taken by Government on the recommendations contained in the Hundred and Thirty-second Report of the Estimates Committee on the Ministry of Food and Agriculture (Department of Agriculture)—Indian Central Tobacco Committee, Madras.

12.24 hrs.

### STATEMENT BY MEMBER

**Shri A. K. Gopalan** (Kasergod): Mr. Speaker, Sir, with your permission I would like to make the following statement. In the course of his reply to the debate on the demands for grants for Home Affairs, the hon. Home Minister, Shri Lal Bahadur Shastri, referred to a certain Bengali pamphlet and what he said created the impression that the Communist Party or at least some of its Members were responsible for its publication. We asked for proof.

The hon. Speaker also observed as follows:

"...The hon. Minister must have satisfied himself or he should—as he has said—satisfy himself that he believes or has reason to believe that the author is a Communist. At least that much he must satisfy himself."

Thereafter, the hon. Home Minister stated:

"I have never said that I shall not give the necessary information. I have never said that...I thought I shall take her (i.e. Shrimati Renu Chakravarty) into confidence".

Following this, the hon. Home Minister was pleased to meet three Members of our Group.

All that we wish to say now is that the Home Minister did not produce any evidence to prove that this pamphlet was written or published by the Communist Party or by any of its members. Naturally, we could not be satisfied.

We have sought your permission to make this statement only to set the record straight.

**Mr. Speaker:** Does the hon. Minister want to say anything?

**The Minister of Home Affairs** (Shri Lal Bahadur Shastri): Sir, I had